2

NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

JMBER

PETITION NUMBER

: TCP/219/2016

NAME OF THE PETITIONER(S)

: Palanisamy & 10 others

NAME OF THE RESPONDENT(S)

: M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DERAMASAMY & GIVIMONAN KUNAR

Coursel for Reskolation 1-5

Kins

2. K. GOWTHAM KUMAN

Coursel for Petitioner
ORDER

Khkkm

Shri K Gowtham Kumar, counsel for petitioners present. Shri K Ramasamy, counsel for R1 to R5 present. Counsel for respondents reported that they have not filed counter in CA 6/2017 and sought time for the same. At request time extended for filing counter. Put up on 13.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)